

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1118
TO BE ANSWERED ON 27.11.2019**

MODEL VILLAGE FOR SCHEDULED CASTES

1118. SHRI PARIMAL NATHWANI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government is formulating or proposes to formulate any scheme for transforming villages with majority of Scheduled Caste population into a model village for SCs;
- (b) if so, the details thereof;
- (c) the funds allocated for the said scheme by the Union Government; and
- (d) the time by when the said scheme is likely to be implemented by the Union Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) and (b): To enable an area based development approach for Scheduled Caste persons, the Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being implemented since 2009-10 with the aim of integrated development of villages having population of Scheduled Castes person is more than 50%. The vision of the Scheme is to develop the village into an 'Adarsh Gram' wherein people have access to various basic services so that the minimum needs of all the sections of the society are fully met and disparities are reduced to minimum. In October, 2018, the Scheme was extensively revised to bring focus on important and critical monitorable socio-economic indicators under 10 domains namely, Drinking Water & Sanitation, Education, Health & Nutrition, Social Security, Rural Road and housing, Electricity and clean fuel, Agricultural practices etc., Financial inclusion, Digitization, Livelihood and Skill Development.

(c) : An amount of Rs.1282.22 cr. as Central Assistance has been provided by the Union Government so far to the State/UT Governments under the Scheme.

(d) : The Scheme is already under implementation.
